

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
Civil Appeal No.254/2010

M. SIVADASAN (DEAD) THROUGH LRS. &amp; ORS.

Appellant(s)

VERSUS

A. SOUDAMINI (D) THROUGH LRS AND OTHERS

Respondent(s)

(HEARD BY : HON. C.T. RAVIKUMAR and HON. SUDHANSHU DHULIA, JJ.)

Date : 28-08-2023 This appeal was called for pronouncement of Judgment today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Sudhivasudevan, Sr. Adv.  
Mr. Jishnu M L, Adv.  
Mr. Priyanka Prakash, Adv.  
Mr. Beena Prakash, Adv.  
Mr. Anoop R, Adv.  
Mr. G. Prakash, AOR

Mr. Sudhi Vasudevan, Sr. Adv.  
Mr. P.N. Raveendran, Sr. Adv.  
Ms. Shilpa Sathish, Adv.  
Ms. Aswathi M.K., AOR

For Respondent(s) Mr. A. Raghunath, AOR  
Dr. P. George Giri, AOR  
Ms. Jasmin Kurian Giri, Adv.  
Mr. Ginesh P., Adv.  
Mr. Shaji Sebastian, Adv.  
Mr. Saratendu Kumar Boss, Adv.  
Mr. Abhay Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Hon'ble Mr. Justice Sudhanshu Dhulia pronounced the judgment of the Bench comprising Hon'ble Mr. Justice C.T. Ravikumar and His Lordship.

The Civil Appeal is dismissed in terms of the Non-Reportable Judgment placed on the file.

Pending application(s), if any, shall stand disposed of.

(VIJAY KUMAR)  
COURT MASTER (SH)

(MATHEW ABRAHAM)  
COURT MASTER (NSH)

(Signed Non-Reportable Judgment is placed on the file)